

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 13.12.2021 (MONDAY)

CHENNAI BENCH (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH)(Ins) No. 226/2021	Edelweiss Asset Reconstruction Company Ltd V V Mahesh & Anr	T.K. Bhaskar Srinath Sridevan K. Harishankar	Savitha Devi – R2 R1 - Notice Served
2.	Comp App (AT)(CH)(Ins) No. 214/2021 & IA No.430/2021	Mantena Laboratories Ltd V Edelweiss Asset Reconstruction Company Ltd	C Raghu	V.V.S.N Raju
3.	Comp App (AT)(CH)(Ins) No. 55/2021	B. Sreekala Vs M/s.AL Sadiq Sweets & Another	Sankar P Panicker	Vkiram Karla – R1 Mrs. J Parimalam R2

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- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By the order of Hon'ble Member (J)

(Chennai Bench)

For Assistance,

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